

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There is no such provision in the SEZ Act, 2005 and Rules made thereunder.

(b) and (c) In respect of M/s. Mundra Port and SEZ which was first notified in the year 2004 before the enactment of SEZ Act, 2005, it has been decided that the built up area of Mundra Port and SEZ that existed on the date of said notification, as delineated, even though part of the SEZ, would not be entitled to any direct or indirect tax benefits presently or in future on any additional investment.

(d) and (e) No, Sir.

#### **Construction of Bunkers by Pakistani terrorists**

†1976. SHRI PYARELAL KHANDELWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistani terrorists have constructed solid bunkers in Poonch sector of Jammu and Kashmir;

(b) if so, the details thereof; and

(c) the number of soldiers martyred as well as terrorists killed in the encounters in Poonch sector alongwith complete details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Intelligence reports do not indicate that Pakistani terrorists have constructed solid bunkers in Poonch sector of Jammu and Kashmir. However, constant vigil is being maintained.

(c) The total number of soldiers martyred since 2006 in the State of Jammu and Kashmir (including Poonch District) is 21 Officers, 17 Junior Commissioned Officers (JCOs) and 198 Other Ranks (Ors). 1463 terrorists have been killed by the Army since 2006 in the State (including Poonch District).

#### **Irregularities and thefts in Defence manufacturing units**

†1977. SHRI RAVI SHANKAR PRASAD:

SHRI SHIVANAND TIWARI:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that reports of financial irregularities and thefts in arms manufacturing companies in country's public sector have come to light during last five years;

(b) if so, the number of such instances each year between the year 2004 and 2008; and

(c) the persons suspected to be involved therein and also those against whom prosecution is on in courts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) Yes, Sir. Certain cases have been reported in Ordnance Factory Board.

---

† Original notice of the question was received in Hindi.

(b) 21 cases of major irregularities involving 39 officials were reported between the years 2004 and 2008 in Ordnance Factory Board (OFB) as per following details:

Year	No. of cases
2004	6
2005	2
2006	2
2007	5
2008	6

(c) Two officials of OFB were placed under suspension and 6 officials of OFB are being prosecuted in Court. Details are as under:-

**Suspension:**

- (i) Shri H.C. Pant, Staff Officer, Ordnance Factory Cell, New Delhi.
- (ii) Shri J. Mallesham, Assistant Foreman (Tech), Ordnance Factory, Medak.

**Prosecution:**

- (i) Shri HC Pant, Staff Officer, Ordnance Factory Cell, New Delhi;
- (ii) Shri Girijesh Mathur, Works Manager, Gun Carriage Factory, Jabalpur;
- (iii) Shri P. Narasimhan, Jt General Manager, Heavy Vehicle Factory, Avadi;
- (iv) Shri BS Masure, Jt General Manager, Engine Factory, Avadi;
- (v) Shri J Sanmugam, Assistant Foreman, Engine Factory, Avadi;
- (vi) Shri J Mallesham, Assistant Foreman (Tech), Ordnance Factory, Medak.

**Scam in purchase of ration at northern command headquarter**

†1978. SHRI BHARATKUMAR RAUT:

SHRI SANJAY RAUT:

Will the Minister of DEFENCE be pleased to state:

- (a) whether a scam amounting to lacs of rupees in the name of procurement of ration at Northern Command Headquarters of Army has come to the notice of Government;
- (b) if so, the names of individuals found to be involved in this scam; and
- (c) the details of action contemplated by the Government against the officers, and owner of the company involved in this case?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) While no scam in procurement of ration has been reported recently at the Northern Command Headquarter, the CBI is investigating certain alleged irregularities in conclusion of local Wheat grinding contracts in that Command and has a registered a case.

---

† Original notice of the question was received in Hindi.